

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 19 -04-2021

Morning Session	Afternoon Session
Hearing	EVIDENCE
1.CC.8645/2015	1.CC.2860/2016
2.CC.2933/2016	2.Cmis.363/2017
3.CC.396/2017	3.CC.5508/2018
4.CC.805/2017	4.Cmis.383/2018
5.CC.3948/2017	5.CC.1791/2019
6.CC.4972/2028	6.CC.2385/2019
7.CC.391/2017	7.CC.4068/2019
8.CC.8106/2017	8.PCR.589/2019
9.CC.9958/2017	9.PCR.738/2019
10.CC.10123/2017	OBJECTIONS
11.CC.10597/2017	10.CMis.326/2018
12.CC.24/2018	CHARGE/PLEA
13.CC.969/18	11.CC.6019/2015
14.CC.972/18	12.CC.12169/2019
15.CC.973/2018	13.CC.12991/2019
16.CC.2556/2018	14.CC.4038/2020
17.CC.3461/2018	Hearing
18.CC.6168/2018	15.CC.9205/2015
19.CC.7423/2018	16.CC.5571/2017
20.CC.10053/18	17.PCR.14/2020
21.CC.10619/2018	18.Cmis.167/2020
22.CC.10770/2018	19.Cmis.199/2020
23.CC.10777/2018	20.Cmis.79/2021
24.CC.91/2019	21.Cmis.97/2021
25.CC.913/2019	22.Cmis.98/2021
26.Cmis.135/2019	23.Cmis.188/2021
27.CC.3812/2019	24.Cmis.221/2021
28.CC.4231/2019	25.PCR.285/2021
29.CC.4576/2019	26.CC.6633/2018
30.CC.5419/2019	27.CC.7935/2018
31.CC.5655/2019	ORDERS
32.CC.7056/2019	28.CC.7695/2016
33.CC.7726/2019	29.CC.3926/2017
EVIDENCE	30.CC.5185/2017
34.CC.6153/2016	31.Cmis.489/2020
35.CC.6181/2016	32.Cmis.490/2020
36.CC.5740/2017	33.Cmis.491/2020
37.CC.6880/2017	34.Cmis.26/2021
38.CC.3647/2018	

39.CC.12000/18 40.CC.589/2019 41.CC4359/2019 42.CC.5204/2019 43.Cmis.145/2020	NOTICE 35.CC.533/2019 36.Cmis.106/2021
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Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 19.04.2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.4546/2013	1.CC.1548/2006
2.CC.4218/2016	2.CC.1976/2008
3.CC.4745/2016	3.CC.644/2012
4.CC.4151/2017	4.CC.1214/2012
5.CC.10513/2017	5.CC.4036/2013
6.CC.11418/2018	6.CC.1041/2017
7.CC.972/2018	7.CC.4911/2017
8.CC.2249/2019	8.CC.4956/2017
9.CC.2683/2019	9.CC.1231/2017
10.CC.6340/2019	10.CC.3936/2017
11.CC.3791/2020	11.CC.3029/2018
12.CC.8163/2020	12.CC.131/2018
13.CC.12004/2020	13.CC.3969/2018
14.C.misc.822/2016	14.CC.12530/2019
15.C.misc.76/2019	15.CC.12464/2019
16.PCR.183/2019	16.CC.12607/2019
17.C.misc.301/2019	17.CC.1662/2019
18.C.misc.248/2020	18.CC.12765/2019
19.C.misc.356/2020	19.CC.11838/2019
20.C.misc.481/2020	20.CC.12188/2019
21.PCR.19/2019	21.CC.11972/2019
22.PCR.820/2019	22.CC.2589/2020
23.PCR.834/2019	23.CC.8197/2020
24.PCR.848/2019	24.CC.3976/2020
25.PCR.48/2020	25.CC.2296/2020
26.PCR.453/2020	26.CC.2220/2020
27.PCR.66/2021	27.CC.11373/2020
28.CR.11/2019	28.CC.9778/2020
29.CC.8844/2020	29.CC.2290/2020
30.CR.107/2021	30.CC.833/2020

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